

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 290/16
PETITION NUMBER : TP 216/17
NAME OF THE PETITIONER (S) : FINCARE BUSINESS SERVICES PVT. LTD.
NAME OF THE RESPONDENT (S) : --
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. SAJI. P. JOHN Advocate to Petitioner. 

Counsel for Petitioner Company is present. He undertakes to file 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD and also to Income-tax Department.

Registry is directed to issue notices to them.

Petitioner is directed to publish in the Hindu in English and Udayavani in Kannada within 10 days. Posted for hearing by 30.03.2017


MEMBER (J)


MEMBER (T)